

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 7

RCP(CA)/5(MB)2024 With CP 2879/MB/2018

CORAM:

**SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **02.05.2024**

NAME OF THE PARTIES: **MEHOOL N. BHUVA VS INDO NIPPON
CHEMICAL COMPANY LTD & ORS**

Section 271-273 of the Companies Act, 2013

ORDER

RCP(CA)/5(MB)2024 With CP 2879/MB/2018

- 1) Ld. Counsel for the Petitioner is present.
- 2) Ld. Counsel for the Petitioner submits that other connected Application is ordered to be listed on Board on 19.06.2024; hence, requests that the present matter also be listed on that date.
- 3) At request, stand over to 19.06.2024, for further consideration and hearing.

Sd/-

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**